

**EXPENDITURE ON RIVER VALLEY
PROJECTS**

*215. **Shri Kasliwal:** Will the Minister of Planning be pleased to state the total expenditure incurred upto March, 1952 on the following projects:

- (a) Bhakra-Nangal;
- (b) Haribi;
- (c) Damodar Valley; and
- (d) Hirakud?

The Minister of Planning and River Valley Schemes (Shri Nanda): (a) Rs. 34.8 Crores.

- (b) Rs. 5.4 Crores.
- (c) Rs. 28.3 Crores.
- (d) Rs. 15.7 Crores.

RELIEF TO COIR WORKERS

*216. **Shri V. P. Nayar:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Travancore-Cochin Government was allotted any sum of money by the Government of India in 1951 to provide relief for workers thrown out of employment consequent on the crisis in the Coir Industry; and

(b) the amount drawn by the Travancore-Cochin Government from such allotment, if any?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a) No, Sir.

- (b) Does not arise.

FIRING ON BIHAR BORDER

*217. **Shri M. Islamuddin:** Will the Prime Minister be pleased to state:

(a) whether it is a fact that recently, there was a firing for about three days between troops of the Indian Union and Pakistan over a disputed area near Patagora B. M. Camp in the district of Purnea in Bihar;

(b) if the answer to part (a) above be in the affirmative, whether there was any casualty and injury and if so, to what extent;

(c) whether the ownership of the said area has been decided and if so, who is the rightful owner and who is in possession; and

(d) what steps the Government of India have taken to dispose of the dispute and with what result?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). Yes. On the 15th April, 1952, at 4 A.M., the East Bengal Police suddenly opened fire from their territory on the Indian Armed Police which resulted in the death of a Jemadar. The Indian Police returned the fire in self-defence. Intermittent firing by the East Bengal Police continued on the 16th April. The Bihar Armed Police returned the fire. There was no further casualty on the Indian side. On the night of 6th May, 1952, six shots from a light machine gun were fired from Pakistan territory on the Indian Police which did not return the fire.

(c). Some Pakistan nationals claimed a small plot of land in village Khanli, P.O. Islampur, District Purnea in Bihar. According to the settlement map, the plot is in India. It has all along been in possession of Indian nationals.

(d) The Government of India have lodged a protest with the Government of Pakistan against these unprovoked attacks and have also asked them to issue instructions to the local authorities to prevent such incidents in the future. They have also suggested that the points of dispute may be discussed between the two District Magistrates concerned.

SILK (IMPORT)

*218. **Shri Gurupadaswamy:** Will the Minister of Commerce and Industry be pleased to state:

(a) the volume of foreign silk imported into India in 1950-51 and 1951-52;

(b) the countries from which the imports have been made; and

(c) the prices of such imports?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari): (a)

	<u>Quantity</u>	<u>Value</u>
	Lbs.	Lakhs of Rs.
1950-51	1,279,404	237
1951-52	676,461	158

(b) Japan and Italy are the main sources of supply.

(c) A statement is laid on the Table of the House.

STATEMENT

Following are C.I.F. prices of Japanese Denier 20/22 Silk imported into India from December 1951:

December 1951—Rs. 21/4/3 per lb.

January 1952—Rs. 22/9/9 per lb.

February 1952—Rs. 22/2/9 per lb.

March 1952—Rs. 21/12/- per lb.

April 1952—Rs. 22/1/3 per lb.

May 1952—Rs. 21/14/6 per lb.

INDIANS EMPLOYED IN U.N.O.

*219. **Shri Gurupadaswamy:** Will the Prime Minister be pleased to state:

(a) the number of Indian Nationals employed in the U.N.O. and its various branches;

(b) their positions and pay; and

(c) whether the recruitment is made on any principle?

The Prime Minister (Shri Jawaharlal Nehru): (a) and (b). The required information is being collected and will be placed on the Table of the House as soon as it is ready.

(c) Generally speaking, recruitment is supposed to be made, taking into account the proportionate contribution of each Member-State to the United National budget.

ALUMINIUM FACTORY, ALWAYE

*220. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Aluminium factory at Alwaye in Travancore-Cochin is producing to its full capacity or not; and

(b) whether the supply of raw material needed for production purposes is fully met with?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) The factory was running more or less to its normal capacity till the 22nd April this year. There has been a cut in electric power since then of 36 per cent.

(b) Yes, Sir, but for occasional difficulties in getting wagons for transport of alumina from Bihar.

AUTOMOBILE INDUSTRY (PROTECTION)

*221. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that as a measure to accord protection to the indigenous motor car manufacturing industry, a heavy duty has been imposed on foreign imports;

(b) whether the indigenous industry is in a position to meet the country's demand in motor cars; and

(c) if not, how import is regulated to counter-balance the trade?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) Import duties were raised in respect of certain components of motor vehicles and reduced in other cases, with effect from the 1st March 1950, as an interim measure of encouragement to the industry to manufacture in the country as many parts and components as it can.

(b) and (c) Motor vehicles are now imported in a completely knocked down condition and are assembled in the country. There is sufficient assembly capacity to meet the entire demand. Imports are regulated each half year according to the supply and demand position.

IMPORT OF MOTOR CARS

*222. **Shri M. L. Dwivedi:** Will the Minister of Commerce and Industry be pleased to lay on the Table of the House a statement containing:

(a) the total number of cars imported in the year 1950-51;

(b) the value of imported cars; and

(c) the difference in percentage between purchasing and selling prices?

The Minister of Commerce and Industry (Shri T. T. Krishnamachari):

(a) and (b). Please refer to the statement placed on the Table of this House on the 19th instant in reply to Starred Question No. 21 by Dr. P. S. Deshmukh.

(c) I am afraid this information is not available with the Government as neither the distribution nor the price of motor vehicles is controlled.

UNEMPLOYMENT DUE TO CLOSURE OF TEXTILE MILLS

*224. **Shri V. Missir:** (a) Will the Minister of Labour be pleased to state how many labourers have already become unemployed since the time of the closing of the cotton textile mills from the 1st March to 15th May, 1952?